

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No. 320**

IA-1083/2023

In

IB-1713(ND)/2019

**IN THE MATTER OF:**

Goyal Tea Agencies (P) Ltd.

.... **APPLICANT/PETITIONER**

**Vs.**

Shakti Bhog Snacks (P) Ltd

.... **RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 28.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Swaralipi Deb Roy and Adv. Abhinav Aggarwal  
for Applicant in IA 1083/2023

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 01.06.2023.

Sd/-  
**(Court Officer)**